

1	2	3	4	5
21.	Odisha	1560303	10,89,302	4,71,001
22.	Chhattisgarh	1898931	10,97,211	8,01,720
23.	Madhya Pradesh	5688993	37,76,731	19,12,262
24.	Gujarat	1680095	19,75,853	-295758
25.	Daman and Diu	NS	SNR	
26.	Dadra and Nagar Haveli	NS	SNR	
27.	Maharashtra	11848423	119,75,943	-127520
28.	Andhra Pradesh	10186934	62,68,945	39,17,989
29.	Karnataka	3291434	23,30,592	9,60,842
30.	Goa	26247	18,372	7,875
31.	Lakshadweep	NS	SNR	
32.	Kerala	202048	74,865	1,27,183
33.	Tamil Nadu	5798459	42,40,931	15,57,528
34.	Puducherry	144573	92,095	52,478
35.	Andaman and Nicobar Islands	14172	16,244	-2072

Note: 'NS' indicates slum not reported in 2011 Census

'SNR' indicates slum not reported in 2001 Census

N.B.1:- The slum data collected during the two censuses are not comparable due to difference in definition and criteria

N.B.2:- The figures of Andhra Pradesh includes that of newly created State of Telangana

Reason to include NDMC area in smart city

†611. SHRI MAHENDRA SINGH MAHRA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons behind including the New Delhi Municipality Area, which is already developed, in the list of smart city;

(b) whether other areas of the State are more developed than the New Delhi Municipality Area;

†Original notice of the question was received in Hindi.

(c) if not, the reasons behind not selecting the Shahadara, East Delhi and Daryaganj of the State and the districts of the North West Delhi, North Delhi and the West Delhi; and

(d) whether there is a greater chance of wastage of money on account of inclusion of New Delhi Municipality Area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) to (d) The selection process of smart cities is based on the idea of competitive and cooperative federalism and follows a challenge process to select cities in two stages. In Stage 1, the Government of NCT of Delhi (GNCTD), after conducting intra-state competition, shortlisted New Delhi Municipality Council against their allocation of one city to them. On the basis of shortlisting done by States/UTs, including Delhi, Ministry of Urban Development has announced a list of 98 potential smart cities for participating in the Stage 2 of the challenge. Shahadara, East Delhi and Daryaganj of the State and the districts of the North West Delhi, North Delhi and the West Delhi were not shortlisted by the Government of NCT of Delhi. For the Stage 2 of the competition, New Delhi Municipal Council is preparing its Smart City Proposal, which will include the funding needs of New Delhi Municipal Council and the use of funds.

Demolition of flats/bungalows of NCT

612. SHRIMATI SAROJINI HEMBRAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is planning to demolish the very old flats/bungalows located in various parts of National Capital Delhi and construct new buildings;

(b) if so, the details thereof and the deadline set to achieve the target; and

(c) if not, whether any danger zone of the city has been declared by Government which is unsafe for the people to stay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) Demolition of very old flats/bungalows located in various parts of the National Capital Territory of Delhi and permission for construction of new buildings is done by the concerned local bodies. Delhi Development Authority (DDA) has informed that they have no plan at the present to demolish old flats/bungalows falling under their jurisdiction. New Delhi Municipal Council (NDMC) has informed that it is planning to demolish some old flats in Aliganj, Jorbagh under its jurisdiction. Further, the Municipal Corporations of Delhi (MCDs), which fall under the administrative